

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.272 of 2013 &
IA No. 366 of 2013

Dated : 11th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jayshree Chemicals Ltd.

..... Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s)

: Ms. Shikha Ohri
Mr. Ruth Elewin

Counsel for the Respondent(s)

: Mr. Prashanto Sen for R-1
Mr. Hasan Murtaza for R.2

ORDER

The learned counsel for the Respondent No.1 is filing the reply today after serving copy on the other side. The learned counsel for the Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 20.12.2013 after serving copy on the other side.

Post the matter on **16.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson